

From

District & Sessions Judge (HQs),  
Delhi.

To

The Registrar General,  
High Court of Delhi,  
New Delhi.

No. E5(5)Spl.MM/2018/ 2046

Dated, Delhi the 13 SEP 2018

Sub: Appointment of Special Metropolitan Magistrates/Special Municipal Magistrates  
( Littering).

Sir,

With reference to letter No. 4084/DHC/Gaz-II/G-8/SPL.MM/2018 dated 12.09.2018, on the subject cited above, it is informed that the following Special Metropolitan Magistrates have appeared before the undersigned and they have been administered the requisite Oath of allegiance to the Constitution of India:-

1. Mr. Ram Niwas Dixit
2. Mr. S.P. Virdi
3. Mr. Virender Singh Arya
4. Mr. Yatendra Singh
5. Mr. Naresh Kumar Baweja
6. Mr. Shiv Singh

Their Oath of allegiance to the Constitution of India, alongwith Joining reports are enclosed herewith.

Yours faithfully,

*Talwant Singh*  
(Talwant Singh)

District & Sessions Judge (HQs)  
Delhi. ✓

Encl. As above

No. E5(5)/Spl. MM/2018/ 62899-910 Dated, Delhi the 13 SEP 2018

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4. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
5. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
6. The Commissioner, East Delhi Municipal Corporation, Patpar Ganj Industrial Area, Delhi.
7. The Chairperson, NDMC, Palika Kendra, New Delhi.

*Talwant Singh*  
District & Sessions Judge (HQs)  
Delhi ✓